

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL (AT) No.213 of 2017

In the matter of:

Archer Power System Pvt LTd Appellant
Vs
Cascade Energy Pvt Ltd & 4 others Respondent
Mr. Rana Mukherjee, Sr. Advocate, Mr. Goutham Shivshankar, Mr Shantanu Singh, Advocates for appellant.
Mr Brijender Chahar, Sr. Advocate, Mr. N Saravanan, Ms Arunima Singh, Mr. Shivam Tandon, Advocates for R1.

And

COMPANY APPEAL (AT) No.296 of 2017

In the matter of:

Archer Power System Pvt LTd Appellant
Vs
Cascade Energy Pvt Ltd & 4 others Respondent
Mr. Rana Mukherjee, Sr. Advocate, Mr. Goutham Shivshankar, Mr Shantanu Singh, Advocates for appellant.
Mr Brijender Chahar, Sr. Advocate, Mr. N Saravanan, Ms Arunima Singh, Mr. Shivam Tandon, Advocates for R1.

ORDER

27.02.2020- Heard learned counsel for the parties at length. Arguments concluded. **Judgement reserved.**

Parties may file written submissions not more than three pages on or before **4th March, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr.Ashok Kumar Mishra)
Member (Technical)

Bm/kam